

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 04(ND) 2014

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.08.2018**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s
Karmyogi Homes Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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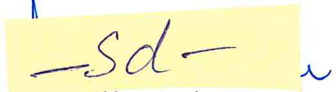
Present for the Petitioner: None

Present for the Respondent: Mr. Jayant Mehta & Mr. Anuj Shah Advocates

ORDER

Renotify this case along with the connected matter i.e. CP
120(ND)/2009 on 11th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)